

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2018 (Thursday)

Court - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 414 of 2017	Sri Brunda Infrastructure Pvt. Ltd. Vs. Anil Kumar Ravuri & Satyavani Ravuri With	KJD Srinivas	Y. Suryaharayana (R-1 & 2) ParnamPrabhakar Deepak Kumar Singh (R-3 to 10) Rama Subba Raju (R-11)
2.	Comp. App. (AT) No. 415 of 2017	Satya Prakash Hotels Pvt. Ltd. Vs. Anil Kumar Ravuri & 10 Ors.	KJD Srinivas	Y. Suryaharayana (R-1 & 2) ParnamPrabhakar Deepak Kumar Singh (R-3 to 10) Rama Subba Raju (R-11)
3.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	Garima Bajaj
4.	Comp. App. (AT) No. 104 of 2018	Komoline Aerospace Ltd. & Ors. Vs. Sanjay Attara	Anannya Ghosh	Priyanka Rathi
5.	Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	Anurag Bhatt- R1 Manish Raj- R2(C.P.)

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A. S. Cheema
26/9/2018

By Order

Joint Registrar

26/9/18